

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1033/252(ND)/2018

IN THE MATTER OF:

Income Tax Officer

...PETITIONER

vs

ROC & Ors. (Skymax Mercantile Pvt. Ltd.)

...RESPONDENT

Section

Under Section 252

Order delivered on 13.09.2019

Coram:

Shri. P.S.N. Prasad,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj,

Hon'ble Member (Technical)

For the Operational Creditor: Easha Kadian, Bhawna Singh, Adv.

For the Corporate Debtor :

For the ROC : Mrs. Sweety Khattar Kumar, AROC

ORDER

Heard the proxy counsel for the Income Tax Department. AROC is present and consented to proceed further in the matter. The other respondents are already set ex parte. The matter is reserved for orders.

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(V.K. Subburaj)
Member (T)

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(P.S.N. Prasad)
Member (J)